## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE MEMBER BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.153/252/HDB/2017
NAME OF THE COMPANY	Janaharsha Estates N Constructions Private Limited
NAME OF THE APPLICANT/PETITIONER	Venkata Ramana Murthy & 3 others
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

## Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Menkto kani kes dy	Const for Applicat	7542239039	V.v.
		В.	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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veter way ferent RAMESH CHANDRA MISHRA			•

हैयराजाब और प्रवेश और वेलंगाणा Hyderabad for Aadhra Prodesh And Telangana

## ORDER

Heard, Mr.V.Venkata Rami Reddy, learned Counsel for the Petitioner and Mr.R.C.Mishra, ROC.

C.A. is disposed off by separate order.

MEMBER (Judi)